

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.42  
TO BE ANSWERED ON 02.02.2017**

**IMPLEMENTATION OF APDRP IN MADHYA PRADESH**

**†42. SHRI LAXMI NARAYAN YADAV:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has implemented the accelerated power development and reform programme in Madhya Pradesh;**
- (b) if so, the details thereof and the work completed under this programme during the last three years;**
- (c) whether the work are delayed under the programme;**
- (d) if so, the details thereof; and**
- (e) the steps being taken by the Government in this regard to achieve the target of this programme at the earliest?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : Yes, Madam. Re-Structured Accelerated Power Development and Reforms Programme (R-APDRP) has been under implementation in Madhya Pradesh in the last three years.**

**Projects covering IT enablement of 83 towns and Distribution strengthening work in 81 towns are under implementation. Supervisory Control and Data Acquisition (SCADA) projects for 5 towns have also been sanctioned. The physical and financial progress**

**.....2.**

during the last three years (2013-14 to 2015-16) is given below:

<b>Particulars</b>	<b>Physical Progress</b>	<b>Financial Progress</b>
<b>IT enablement Projects</b>	<b>38 Towns declared Go-live</b>	<b>Govt fund of Rs.67.71 crore has been released.</b>
<b>Distribution strengthening Projects</b>	<b>Distribution strengthening projects completed in 55 towns</b>	
<b>SCADA Projects</b>	<b>SCADA control centres completed in 5 towns</b>	

**(c) & (d): Distribution strengthening works are to be completed in 7 towns. Projects faced several challenges including late appointment of agencies, delay in development of software and testing etc., during the implementation.**

**(e): The Government of India is regularly monitoring the progress at various levels including meetings with Secretaries and Managing Directors of State Utilities, Power Finance Corporation (PFC) as well as meeting of the Monitoring Committee.**

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